

(b) the quantum of financial assistance given by the Central Government for this purpose?

**THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) :** (a) and (b) The Hill Area Development Programme is in operation in 8 hill districts of Almora, Dehradun, Tehri Garhwal, Pauri Garhwal, Nainital, Chamoli, Pithoragarh and Uttar Kashi. In order to supplement the efforts of the State Government, special Central assistance is being provided in these hill districts to develop various sectors such as agriculture, rural development, irrigation and flood control, energy etc. Financial and physical progress achieved is enclosed at annexure I and II respectively. [See Appendix CXXXIX, Annexure No. 95 and 96.] The allocation of special Central assistance under the Hill Area Development Programme to the State for U.P. hill areas is given in a Annexure-III. [See Appendix CXXXIX, Annexure No. 97].

#### Communities enlisted on SC/ST

**1666. SHRI GANESHWAR KUSUM :** Will the Minister of WELFARE be pleased to state :

(a) the number of communities in different States which are enlisted as Scheduled Tribes, and Scheduled Castes;

(b) the population of each of these communities according to the last census; and

(c) the details of schemes proposed to be implemented for the welfare of these communities ?

**THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRDHAR GOMANGO) :** (a) The complete list of Scheduled Castes and Scheduled Tribes is given in the Manual of Election Law, 9th Edition published

by the Ministry of Law and Justice, Department of Legal Affairs which is a priced publication.

(b) The Census Commissioner has not so far released the population of each of the Scheduled Caste and Scheduled Tribe communities based on 1981 census.

(c) The schemes in various sectors of development are implemented for Scheduled Castes/Scheduled Tribes as a whole and as such the schemes are not formulated on community-wise basis. The information regarding different schemes being undertaken for the welfare of Scheduled Castes/Scheduled Tribes is given in the Annual Report of the Ministry of Welfare for the year 1985-86, a copy of which has already been placed in both the Houses of Parliament during the budget Session.

#### Amount Earmarked for Tribal Sub-Plan

**1667. SHRI GANESHWAR KUSUM :** Will the Minister of WELFARE be pleased to state the amount earmarked for implementing schemes under the tribal sub-plan in the Seventh Five Year Plan period and what amount is proposed to be spent on the tribal sub-plan in Orissa during the same period?

**THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRDHAR GOMANGO) :** The estimated funds for the Tribal Sub-Plan in the Seventh Five Year Plan are :—

	<i>Rs. in crores</i>
(i) Flow from State Plan to Tribal Sub-Plan	6370.89
(ii) Special Central Assistance	756.00
(iii) Centrally Sponsored Schemes for Scheduled Tribes.	1455.00